

(ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

रेफ़ने नंबरी (श्री श्री ० नु० सुभाषा) : (क) जी हां ।

(ख) शराब की तस्करी के सिलसिले में पुलिस ने प्रथम सूचना रिपोर्ट 117 के आधार पर आइसक्रीम अधिनियम की धारा 61/1/14 के अन्तर्गत एक मामला दर्ज कर लिया है । तीन व्यक्तियों, अर्थात् जीप के ड्राइवर और दो ब्राह्मरी व्यक्तियों को गिरफ्तार किया गया और सभी को 1.5.68 तक अदालती हिसाब में रखा गया है । इस मामले की खानचीन की जा रही है ।

#### उत्तर प्रदेश में भारी उद्योग

8282. श्री कनिष्क प्रसाद : क्या औद्योगिक विकास तथा लवकाम-कार्य संनी मह बजाने की कृपा करेंगे कि :

(क) 15 अगस्त, 1947 के बाद जब तक भारी उद्योगों की स्थापना के लिए उत्तर प्रदेश में बिजलीबल केन्द्रीय सरकार द्वारा कितने लाइसेंस दिये गये; और

(ख) कितने औद्योगिक कारखानों में अब तक उत्पादन आरम्भ नहीं हुआ है और इसके क्या कारण हैं ?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली जहमद) : (क) और (ख). जानकारी इकट्ठी की जा रही है और वह सभा-पटल पर रख दी जायेगी ।

#### Import of Stainless Steel by Bombay Film Star

8283. SHRI JUGAL MONDAL : Will the Minister of STEEL, MINES AND METALS be pleased to refer to the reply given to Unstarred Question No. 1270 on the 20th February, 1968 and state :

(a) whether the Iron and Steel Controller has since completed the inquiry regarding the issue of a licence to a Bom-

bay Film Star to import 11 tonnes of stainless steel ;

(b) the value of steel imported and how it was disposed of ; and

(c) if not, the reasons for the delay ?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY): (a) to (c). Yes, Sir. The Iron and Steel Controller has since completed the inquiry. He has reported that it has not been possible to locate any film star or any firm connected with a film star to whom licence/quota for 11 tonnes of stainless steel is stated to have been granted during the last four years.

#### Asiatic Oxygen and Acetylene Co. Ltd.

8284. SHRI B. K. DASCHOWDHURY : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether the Asiatic Oxygen and Acetylene Co. Ltd. has been black-listed by his Ministry or any other Department of the Government of India ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY): (a) to (b). The Asiatic Oxygen and Acetylene Co. Ltd. was blacklisted for the period 2.7.66 to 8.3.68. Black-listing is resorted to for various reasons ; it is Government policy not to disclose the specific reasons for blacklisting to avoid legal complications.

#### Eastern India Services and Marketing Co. Ltd.

8285. SHRI ARJUN SINGH BHADORIA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) who are the Directors of Eastern India Services and Marketing Co. Ltd ;

(b) the main functions of this company; and

(c) whether it is a fact that this company maintains a big office in New Delhi and whether a permanent pass has been issued to their representations to visit the Secretariat ?